

BEFORE THE NATIONAL GREEN TRIBUNAL**SOUTHERN ZONE, CHENNAI****Appeal No.134 of 2016 (SZ)**

In the matter of

S.Kasinathan
33, Jayaraman Nagar,
Saram, Puducherry 605 013

.. Appellant

Vs.

1. The Union of India
Government of Puducherry,
Rep. by its Chief Secretary,
Secretariat, Puducherry.
2. The State Environmental Impact Assessment
Authority, Puducherry, rep. by its
Member Secretary,
Department of Science, Technology and
Environment, Government of Puducherry,
Puducherry.
3. The Puducherry Pollution Control Committee,
Rep. by its Member Secretary,
3rd Floor, Housing Board Building,
Anna Nagar, Puducherry 605005
4. K.Prem Raja
No.86, Canteen Street,
Puducherry

.. Respondents

Counsel appearing for the appellant

M/s.D.Ravichander, P.Saritha &
P.Dinesh Kumar

Counsel appearing for the Respondent

Mr.K.R.Harin for R1 & R2
M/s.Sathya Bama for R3
Mr.Satheesh Parasaran, Senior Counsel
For M/s.Vijay Anand, G.V.Seetha Lakshmi
& R.Baskaran for R4

ORDER

Present

Hon'ble Shri Justice Dr. P. Jyothimani, Judicial Member

Hon'ble Shri P.S.Rao, Expert Member

13th September, 2017

The appellant in Appeal No.134 of 2016 Mr.S.Kasinathan, S/o Sabapathy, residing at Jayaraman Nagar, Saram, Puducherry is present in the Tribunal today. He has made an endorsement of withdrawing the appeal on 12.09.2017. He has also made a statement before this Tribunal that he has sent a letter dated 08.09.2017 to Mr.D.Ravichander informing him that he is withdrawing the case unconditionally and copy addressed to the Registrar, NGT, Southern Zone, Chennai.

Mr.D.Ravichander, learned counsel appearing for the appellant also submits that he has no objection for giving consent for withdrawal from this case. In view of the said statement made by the appellant and also based on the endorsement made by the appellant, the appeal stands dismissed as withdrawn. In view of the disposal of the appeal, there is no need for order. Accordingly, the above appeal stands dismissed. However, it will be always open to the said appellant to work out his remedy in the manner known to law.

NGT
Justice Dr.P.Jyothimani
Judicial Member

Shri P.S.Rao
Expert Member